

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1982

ANSWERED ON:09.03.2015

RAILWAY TICKETING

Angadi Shri Suresh Chanabasappa;Antony Shri Anto ;Chautala Shri Dushyant;Patel Shri Devji Mansingram

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways propose for paperless ticketing and if so, the time by which it is likely to be come into effect;
- (b) whether the Railways have any plan to make Aadhaar Number mandatory for availing Railway bookings/concessions;
- (c) if so, whether the Consumer Redressal Forum has advised the Railways not to restrict the passengers to bring identity proof during the time of journey in trains in spite of that the Railways decided not to relax the norms of carrying identity proof;
- (d) if so, the reasons therefor; and
- (e) whether the IRCTC is contemplating online booking of railway tickets for disabled and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1982 BY SHRI SURESH C. ANGADI, SHRI ANTO ANTONY, SHRI DEVJI M. PATEL AND SHRI DUSHYANT CHAUTALA TO BE ANSWERED IN LOK SABHA ON 09.03.2015 REGARDING RAILWAY TICKETING.

(a): At present, the concept of paperless ticketing is already there in case of e-tickets. However, as announced in the Railway Budget 2015-16, the feasibility of paperless ticketing for Passenger Reservation System (PRS) tickets is being examined.

(b): No, Madam. There is no plan to make Aadhaar number mandatory for availing Railway bookings/ concessions at present.

(c) & (d): The said judgement passed by the Consumer Disputes Redressal Forum-VI ( District- New Delhi) is under examination.

(e): The scheme of concession based e-ticketing facility for Physically Challenged Persons by using Photo Identity Card issued by the Railways has been implemented w.e.f. 29.01.2015 over Northern Railway on pilot basis. Under this scheme, a Photo Identity Card is issued by the Railways to the Physically Challenged Persons upon submission of relevant documents like Concession Certificate etc. subject to verification of the authenticity of the documents. The validity of the card is five years from the date of issue or till the last date up to which the concession certificate is valid, whichever is earlier. The passenger has to carry the Photo Identity Card issued by the Railways in original during the journey and shall be required to produce the same for verification during on-board/ off-board checking.